

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No264  
CP/6(AHM)2021

**Order under Section 241-242**

**IN THE MATTER OF:**

Subhash Chandanmal Jain

.....Applicant

V/s

Maniratna Ornaments(India) Pvt Ltd & Ors

.....Respondent

**Order delivered on ..31/03/2022**

**Coram:**

Dr.Deepti Mukesh, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time as the Hon'ble Member (J) is holding two other Benches in post lunch session.

Re-Notify on 13.05.2022.

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**SATYENDER KUMAR TYAGI**  
**(COURT OFFICER)**